

CENTRAL ADMINISTRATIVE TRIBUNAL ALLAHABAD
BENCH, ALLAHABAD

Original Application No. 330/00984/2015

This the day of 22nd day of August, 2019

Hon'ble Mr. Justice Bharat Bhushan, Member (J)

Amir Chand son of late Sawal Das r/o 495/10, Awas Vikas Colony, Shikandara , District- Agra.

Applicant

By Advocate: None

Versus

1. Union of India through the Director General, Department of Post, Dak Bhawan, Sansad Marg, New Delhi.
2. Post Master General, Agra Region, Agra.

Respondents

By Advocate: Ms. Ibha Sinha

ORDER

By Hon'ble Mr. Justice Bharat Bhushan, Member (J)

List revised. None present for applicant. Ms. Ibha Sinha advocate is present for respondents.

Counsel for applicant and his counsel were absent even on earlier occasions indicating that applicant is no longer interested in pursuing this O.A. Accordingly, O.A. is dismissed in default and for non-prosecution.

(JUSTICE BHARAT BHUSHAN)
MEMBER (J)

HLS/-

